

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:583
ANSWERED ON:27.02.2013
CONSTRUCTION OF PORTA CABIN
Singh Shri Sushil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has issued No Objection Certificates (NOCs) to the Government of NCT of Delhi (GNCTD) and NDMC etc. to construct Porta Cabins on public land in NDMC area and Lutyen's Zone in New Delhi;
- (b) if so, the details of NOCs issued to construct Porta Cabins on public land in NDMC area and Lutyen's Zone during the last three years indicating the location of porta cabins and the purpose for which the porta cabins were sanctioned;
- (c) whether the Government has allowed GNCTD to construct Porta Cabins on public land in Laxmibai Nagar and Kidwai Nagar, New Delhi for operating grocery/consumer stores and if so, the details thereof; and
- (d) whether as per the policy, Multi-State Cooperative Societies are ineligible for allotment of Government accommodation and if so, the reasons for issuing NOC to GNCTD for constructing Porta Cabins for operating grocery/consumer stores from public land?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) No, Madam. Government has not issued No Objection Certificate (NOCs) to the Government of NCT of Delhi (GNCTD) and NDMC etc. to construct Porta Cabins on public land in NDMC area and Lutyen's Zone in New Delhi.
- (b) Does not arise.
- (c) No Madam.
- (d) The Directorate of Estates has reported that the Multi-state Co-operative Societies are ineligible for allotment of Government accommodation and it has not issued any NOC to GNCTD.